GOVERNMENT OF INDIA LABOUR LOK SABHA

UNSTARRED QUESTION NO:2863
ANSWERED ON:22.12.2003
NON-DEPOSIT OF P.F. CONTRIBUTION OF CASHEW WORKERS
SURESH KODIKUNNIL

Will the Minister of LABOUR be pleased to state:

- (a) the details of cashew factories management who have not deposited their share of PF and also the PF contribution of the workers in their PF account;
- (b) whether the Government has taken any action against those cashew factories management; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF LABOUR (SHRI SAHIB SINGH VERMA)

(a): The region-wise details is as follows:-

```
Sl.No. Region No. of establishments in default1. Goa 1
```

3. Kerala 40

2. Karnataka 4

- 4. Maharashtra 12
- 5. Orissa 7 6. Tamilnadu 47

TOTAL 111

(b) & (c): In accordance with the provisions of the Employees` Provident Funds & Miscellaneous Provisions Act,1952 following actions have been taken against defaulters:-

```
S.No. Region Prosecution 406/409 IPC Attachment Arrests
    u/s 14     of bank
    accounts

1. Karnataka - - 2 -
2. Kerala 12 13 22 -
3. Maharashtra - - 12 -
4. Orissa - - 3 3
5. Tamilnadu 3 8 - -
```